

**FORM A****PUBLIC ANNOUNCEMENT**

[Under Regulation 6 of the Insolvency and Bankruptcy Board of India (Insolvency Resolution Process for Corporate Persons) Regulations, 2016]

**FOR THE ATTENTION OF THE CREDITORS OF PALOGIX INFRASTRUCTURE PRIVATE LIMITED**

<b>Relevant Particulars</b>	
1. Name of Corporate Debtor	Palogix Infrastructure Private Limited
2. Date of Incorporation of Corporate Debtor	05.10.2007
3. Authority under which Corporate Debtor is incorporated/ registered	Ministry of Corporate Affairs (ROC-West Bengal)
4. Corporate Identity Number of Corporate Debtor	U45201WB2007PTC162847
5. Address of the Registered Office and Principal Office (if any) of Corporate Debtor	<p><u>Address of the Registered Office:</u> 86B/2, Topsia Road, Gajraj Chambers, Kolkata-700046, West Bengal</p> <p><u>Address of the Corporate Office:</u> 8, Square Building, #8, 4<sup>th</sup> Floor, Sector 125, Noida-201303, Uttar Pradesh</p> <p><u>Address of the Principal Office:</u> 8, Square Building, #8, 4<sup>th</sup> Floor, Sector 125, Noida-201303, Uttar Pradesh</p> <p><u>Address of the place from where the Corporate Debtor Conduct its Material Business Operations:</u></p> <ul style="list-style-type: none"><li>• Private Freight Terminal at Durgapur, West Bengal: Sagarbhanga, Mouzas Gopinathpur and Nadiha, Police Station Faridpur, Durgapur, District Burdwan, West Bengal</li><li>• Private Freight Terminal at Muradnagar, Ghaziabad: Village Moiuddinpur Hisali, Pargana Jalalabad, Tehsil Modinagar, District Ghaziabad, Uttar Pradesh</li><li>• Private Freight Terminal at Rudrapur, Uttarakhand: Village Bharatpur, Tehsil Bilaspur, District Rampur, Rudrapur, Uttarakhand</li></ul>
6. Insolvency Commencement Date in respect of Corporate Debtor	16.05.2017, as per Order of the said date of Hon'ble National Company Law Tribunal, Kolkata Bench at Kolkata

7.	Estimated Date of Closure of Insolvency Resolution Process	11.11.2017, being 180 days from the insolvency commencement date
8.	Name, Address, Email Address and Registration Number of the Interim Resolution Professional	Mamta Binani Room No. 6, 4 <sup>th</sup> Floor, Commerce House 2A Ganesh Chandra Avenue, Kolkata 700013 ip.mamtabinani@gmail.com IBBI/IPA-2/2016-17/001
9.	Last Date for Submission of Claims	05.06.2017

Notice is hereby given that the National Company Law Tribunal, Kolkata Bench has ordered the commencement of a corporate insolvency resolution process against **PALOGIX INFRASTRUCTURE PRIVATE LIMITED** on 16.05.2017 (Certified True Copy of the Order was furnished to the Interim Resolution Professional on 22.05.2017)

The creditors of **PALOGIX INFRASTRUCTURE PRIVATE LIMITED**, are hereby called upon to submit a proof of their claims on or before 05.06.2017 to the Interim Resolution Professional at the address mentioned against item 8.

The submission of claims will have to be submitted in the specified Forms B, C, D and E in terms of Regulations 7, 8 and 9 of the Insolvency and Bankruptcy Board of India (Insolvency Resolution Process for Corporate Persons) Regulations 2016, by the Operational Creditors except Workmen and Employees; Financial Creditors; Workman or an Employee; Authorised Representative of Workmen and Employees; respectively, as the case may be.

The financial creditors shall submit their proof of claims by electronic means only. The operational creditors, including workman(s) and employee(s), may submit the proof of claims by in person, by post or electronic means.

Submission of false or misleading proofs of claim shall attract penalties.

Date: May 22, 2017  
Place: Kolkata

Sd/-  
MAMTA BINANI  
Interim Resolution Professional